

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1014
ANSWERED ON:07.03.2002
ALLOTMENT OF LPG AGENCIES/PETROL PUMPS IN U.P.
RAVI PRAKASH VERMA

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of LPG agencies and petrol pumps sanctioned for various districts in Uttar Pradesh, district-wise during 1999 and till date ;
- (b) the number of allotments out of them cancelled by the orders of the Supreme Court ; (
- (c) the number of such LPG agencies and petrol pumps functioning illegally despite the order of Supreme Court ; and
- (d) the action taken against the oil company which has permitted to continue illegally ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

- (a) : Public Sector Oil Marketing Companies have allotted 268 LPG agencies and 251 Retail Outlets in Uttar Pradesh during the period 1.1.1999 to 1.2.2002.
- (b) : The Hon'ble Supreme Court of India have not cancelled any of the allotment mentioned above.
- (c) and (d) : Does not arise.